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C.A.No. 770 OF 2000
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.102 (MM) Court No.9 SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.770 OF 2000@@
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Harrington House School Appellant (s)

VERSUS

S.M. Ispahani and Anr. Respondent (s)
(With office report)

Date : 30/04/2002 This petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s) Mr. S. Aravindh,Adv.
for Mr. Rakesh K. Sharma,Adv.

For Respondent (s) Mr. S. Sivasubramanian, Sr.Adv.
Mr. C. Ramasubramanian,Adv.

Upon being mentioned the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Adjourned till tomorrow, i.e. 01.05.2002.
To retain its position.

.SP1

(Neena Verma)
Court Master

(Radha Rani Bhatia)
Court Master